

Minutes of the Meeting dated 07.07. '09

Present: -

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri A. N. Tiwari, Information Commissioner
- C. Prof. M.M. Ansari, Information Commissioner
- D. Shri Satyananda Mishra, Information Commissioner
- E. Shri. Shailesh Gandhi, Information Commissioner
- H. Secretary Sri. B.B. Srivastava and other officials assisted the Commission.

Agenda Item 1: Action taken on minutes of the meeting dt. 23.6.2009

Commission noted the action taken on the MOM dated 23.6.09. Sri A N Tiwari, IC informed the Commission that he had spoken to the DG, CGG regarding creation of the research institute and a draft MOU is expected shortly from them.

Chief IC desired that reallocation of the Ministry/Departments amongst the Commissioners be taken up in view of Mrs. Omita Paul's demitting her office as Information Commissioner.

Agenda Item 2: Statement of Receipt & Disposal during June, 2009

Commission noted the monthly receipt and disposal statistics during June 2009.

Agenda Item 3: Decision on sub themes, Speakers and other modalities for the proposed convention 2009

Commission decided to request HE the President to inaugurate the Convention. Commission agreed to invite the Honourable Vice President for the valedictory session of the convention. Commission decided to request Nobel Laureate Professor Amartya Sen to deliver the key note address after confirming his presence in India during the convention. Commission desired further that representatives of political parties shall also be invited for the proposed convention 2009 in view of their charter of duties and the theme of the Convention. Commission agreed to consider having a separate session for the Young Parliamentarians.

Commission desired that the Speakers be contacted first and then subthemes for each of the sessions be decided in consultation with them.

Commission directed the secretariat to bring out a printed brochure on the Success Stories/Best Practices in various fields due to the implementation of RTI Act for distribution in the Convention.